

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 25/RP/2024 in Petition No. 387/GT/2020

Subject : Petition for Review of the Order dated 19.5.2024 passed by the Commission in Petition No. 387/GT/2020 in the matter of truing up of tariff of Talcher Super Thermal Power Station Stage-I (1000 MW) for the period 2014-19.

Date of Hearing : **8.8.2024**

Petitioner : NTPC Limited

Respondents : WBSEDCL & 7 Ors.

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri. Kathikeyan Murugan, Advocate, NTPC
Shri Puneeth Ganapathy, Advocate, BSPHCL
Shri Sankalp Udgata, Advocate, BSPHCL

Record of Proceedings

During the hearing 'on admission', the learned counsel for the Review Petitioner, submitted that the present petition has been filed seeking review of the impugned order dated 19.5.2024 on issues namely the (i) Disallowance of Water Charges of Rs. 22.59 crores paid under the Water Agreement by the generating station and (ii) Non-consideration of the proper methodology adopted for calculating the Weighted Average Price of Coal.

2. The learned counsel for the Respondent, BSPHCL sought time to file its reply.
3. The Commission after hearing the parties, directed as under:
 - (a) Admit the petition and issue notice to all the Respondents.
 - (b) The Respondents are permitted to file their replies, on or before **29.8.2024**, after serving a copy to the Petitioner, who may file its rejoinder by **9.9.2024**. Pleadings shall be completed by the parties by the due date mentioned.
4. The Petition shall be listed for hearing on **25.9.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

